

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-34/2020/13525/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Bobita Kshetry,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the 21<sup>st</sup> December, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. MACT(S) 938 dtd 19.12.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 23.12.2022 till the morning of 26.12.2022**, has been granted. Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-34/2020/13526-13527/A, dated , 21-12-2022**

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
- ✓ 2. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**